

(iv) adequate resources, staff and equipment;

(v) Minimum accommodation.

The number of Composite Model Schools is growing, and in these admissions in class I are now being given to children of the locality on the basis of draw of lots.

### **Dietary Requirements of Sports Persons**

8266. SHRI ANANTRAO DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an expert committee was set up to look into the details of dietary requirements of the sports persons;

(b) if so, the recommendations made by the committee; and

(c) the action taken by the Government on those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) Yes, Sir.

(b) The Committee recommended dietary needs for various age groups, separately for power and non-power sports disciplines.

(c) The recommendations are being implemented during National Coaching Camps.

[Translation]

### **Alleged Bungling in Sugar Mills in Gujarat**

8267. SHRI CHANDUBHAI DESHMUKH: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have received any complaints of bungling of crores of rupees by some sugar mills in Bharuch district of Gujarat;

(b) if so, the steps taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Ministry of Food has not received any complaints of bungling of crores of rupees by some sugar mills in Bharuch District of Gujarat.

(b) and (c). Do not arise.

[English]

### **C & AG's Report on Functioning of C.G. H.S.**

8268 SHRIJEEWAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply to starred question No 34 given on 8 August, 1990 and state:

(a) whether the issues raised in the C&AG Report for the year ended 31 March, 1989 on the functioning of CGHS have been examined;

(b) if so, the outcome thereof; and

[*Translation*]

(c) if not, the reasons for the delay?

**Age Limit for Indian Forest Service**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). the issues raised in the C & AG report are under Examination in consultation with the Director, Central Government Health Scheme

8270 SHRI YOGANAND SARASWATI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the age limit and chances to appear in the examination for the Indian Forest Service are proposed to be revised as per the I.A.S pattern;

**Gynae Hospital in R.K. Puram**

(b) if so, the details thereof; and

8269. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to starred question No.290 on 29 August, 1990 and state:

(c) if not, the reasons therefor?

(a) whether the report of the inquiry into the working and functioning of the Gynae Hospital in R.K. Puram, New Delhi has been received;

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) (a) No, sir.

(b) if so, the details thereof; and

(b) Does not to arise.

(c) the steps taken to elevate the hospital into a full fledged hospital for women to relieve pressure on AIIMS and Safdarjung Hospital and to extend the facility to the Government servants residing in R.K. Puram and Moti Bagh?

(c) Recruitment to the Indian Administrative Service and the Indian Forest Service is effected through two separate examinations and these are governed by separate sets of rules. Revision of rules for one examination does not call for revision of the other.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

**Procurement of Sugar through F.C.I.**

8271. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD be pleased to state:

(b) As per enquiry report, the complaint was found false.

(a) whether keeping in view the tardy payment of sugarcane prices to the sugarcane growers, Government propose to procure sugar through F.C.I.; and

(c) There is no proposal under consideration to upgrade the hospital for women due to financial constraints at present.

(b) if not, the reasons thereof?